

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF OF COURT NO. 1 & 2
FARIDKOT HOUSE

Date: 15th May, 2015
TIME: 10.30 A.M.

HON'BLE MR JUSTICE Swatanter Kumar
CHAIRPERSON

HON'BLE MR JUSTICE M.S. Nambiar
JUDICIAL MEMBER

HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER

HON'BLE MR Bikram Singh Sajwan
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
CASES OF COURT NO.1			
FOR ADMISSION			
1.	Original Application No. 156/2015 & M.A.No.474/2015.	Mrs. Sunita Pandey & Anr. Vs Union of India & Ors.	Ms. Mithilesh Kr. Pandey & Mr. Ajit Sharma, Adv. for the Appellant
2.	Original Application No. 157/2015 & M.A.No.470/2015.	Sh. Davinder Pal Singh Vs. Govt. of NCT of Delhi & Ors.	Mr. Pankaj Vivek, Adv. for the Applicant.
3.	Original Application No. 153/2015.	Ms. K.R.Chitra Vs. Union of India & Ors.	Ms. K.R.Chitra, Applicant in Person.
AFTER NOTICE			
4.	Appeal No. 25/2015 (M.A No. 428/2015 & M.A No. 429/2015)	Srushti Paryavaran Mandal Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant
FOR HEARING			
5.	Original Application No. 11/2014.	Shamsunder Shridhar Dalvi & Ors. Vs Govt. of India & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Ms. Bansuri Swaraj, Adv. for R-2, 3, 5 & 7 Mr. Oswald Fernandes, Adv. for R - 4 Mr. Shreya Agrawal, Adv. for R - 6
6.	Appeal No. 15/2015	Saligao Civic and Consumer Cell (SCCC) & Anr. Vs. Goa State Infrastructure Dev. Corp. Ltd. & Ors.	Ms. Norma Alvares, Adv. for Appellant Mr. Datta Lavandi, Adv. for R - 1, 2 & 6 Mr. Vijay Panjwani, Adv. for R - 3 Mr. P. Dangvi, Adv. for R - 4 & 5 Mr. Vikram Grover, Adv. for R - 7
7.	Original Application No. 306/2013	Sanjay Kumar Vs Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. For Applicant Mr. Vikas Malhotra, Adv. For R - 1 Mr. B.V. Niren, Adv. For R - 2 Mr. Vivek Kr. Tandon, Adv. For R - 3, 8 & 9 Mr. P.L. Gautam, Adv. For R - 4 Mr. Balendu Shekhar, Adv. For R-5 & 7 Mr. Sunil Goel, Adv. For R - 6
8.	Original Application No. 51/2015	Shailesh Singh Vs Metropolitan Hotel & SPA & Ors.	Mr. Shailesh Singh, Adv. for Applicant Mr. I.K. Kapila, Adv. for R - 1

	(M.A No. 288/2015 & M.A No. 289/2015)		Ms. Sakshi Popli, Adv. for R – 2 Mr. Rajkumar, Adv. for R – 3 Mr. A.K. Prasad, Adv. for R – 4 Mr. Sanjeev Ralli, Adv. for R – 5 & 6
9.	Appeal No. 25(T _{HC})/2013 (M.A No. 166/2013)	Smt. Octavia Albuquerque Vs Union of India & Ors.	Ms. Srishti Govil, Adv. for Appellant Ms. Malaya K. Chand, Adv. for R – 1 & 7 Mr. V.N. Ranghunath, Adv. for R – 2 to 6, 9, 10, 11, 13 & 17 Mr. S.K. Bhattachry, Adv. for R - 5 Mr. Vivek Chib, Adv. for R - 8 Mr. Devraj Ashok, Adv. for R - 14 Mr. Girijesh Pandey, Adv. for R – 15 & 16 Mr. Pradeep Pais, Adv. for R – 18 Mr. Sanath Kumar, Adv. for R - 20 Mr. Devraj Ashok, Adv. for R - 21
10.	Original Application No. 151/2013	Legal Aid Committee, National Green Tribunal Bar Association Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. Along with Mr. Sanjay Upadhyay, Adv. For applicant Mr. Vikas Malhotra, Adv. For R – 1 Mr. U.K. Uniyal, Adv. General along with Dr. Abhishek Atrey, Adv. for R – 2 Mr. Sanjiv Saxena, Adv. For R – 3, 4 & 8 Mr. Anurag Sharma, Adv. For R – 5 Ms. Alpana Poddar, Adv. For R – 6 Mr. Mukesh Verma, Adv. For R – 7 Mr. Ravinder Agarwal, Adv. For R – 9 Mr. Pinaki Misra, Sr. Adv. Along with Mr. S. Nanda Kumar, Adv. For R - 10
11.	Original Application No. 184/2013 (M.A No. 865/2013 & M.A No. 669/2014) (PH)	Gurpreet Singh Bagga Vs MoEF & Ors.	Mr. Narender Hooda, Sr. Adv. along with Mr. Shashank Shekhar, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Gaurav Bhatia, AAG for R – 2 to 5 Ms. Savitri Pandey, Adv. for R – 6 Mr. Neeraj Jain, Adv. for R – 7 Mr. S.P. Singh, Sr. Adv. along with Mr. Kalyan Dutt, Adv. for Noticees
12.	Original Application No. 70/2014 (M.A No. 156/2014, M.A No. 696/2014, M.A No. 702/2014, M. A No. 49/2015, & M.A.No.472/2015.	Shamsher Singh Vs Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Saurabh Chadda, Adv. for Applicant Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 2 to 6 Mr. Nidhesh Gupta, Sr. Adv. along with Mr. Tarun Gupta, Adv. for R – 7 to 13 Mr. Raj Kumar, Adv. for CPCB
13.	Original Application No. 94/2013 (M.A No. 808/2013 & M.A No. 408/2014 in M.A No. 808/2013)	Vikrant Kumar Tongad Vs Delhi Metro Rail Corporation Ltd.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Ankur Gupta, Adv. for R – 1 Mr. B.V. Niren, Adv. for R – 2 Ms. Satya Siddiqui, Adv. for R – 3 & 4 Mr. V.K. Tandon, Adv. for R - 5 Ms. Reena Singh, AAG of U.P. for R – 6 Mr. Narender Hooda, Sr. Adv. along with Mr. Manjit Singh, AAG for R – 7 Mr. Pankaj Kumar Singh, Adv. in M.A No. 808/2013 Mr. Ravikesh K. Sinha, Adv. for Applicant No. 15 Mr. Sanjeev Ralli, Adv. for DPCC Mr. P.L. Gautam, Adv. for NDMC Mr. Bibhakar Misra, Adv. for NHAI Mr. Vivek Kr. Tandon, Adv for PWD

			Mr. Suresh Tripathy, Adv. for DJB Mr. Ashwani Kr. Dhatwalia, Adv. for DDA Mr. Ajay Arora, Adv. for SDMC Mr. Sunil Gupta, Adv. for Batra Hospital Mr. Balendu Shekhar, Adv. Mr. Sunil Gupte, Adv. for IOC Mr. Vikramditya Singh, Adv. for AIIMS Mr. Sanjay Diwan, Adv. for Forest Dept.
14.	Appeal No. 22/2015	Krishan Lal Gera Vs State of Haryana & Ors.	Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for Appellant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1 to 7 Mr. Pinaki Misra, Sr. Adv. along with Mr. Ajay Bhargava, Adv. for R – 9 & 10 Ms. Panchajanya Batra Singh, Adv. for MoEF
15.	M.A No. 174/2015 & M.A No. 426/2015 in Original Application No. 258/2014	Krishan Kant Singh Vs M/s S R Mittal Paper Mills Ltd Sikohabad, Firozabad	Mr. Manoj Kumar, Adv. for Applicant in Misc. Application Mr. Pradeep Misra, Adv. for R – 2 Ms. Savitri Pandey, Adv. for R – 5
16.	Original Application No. 316/2014	Krishan Kant Singh V/s Diesel Locomotive Works, Maduwadeah, Varanasi	Mr. Rahul Choudhary, Adv. for Applicant Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Rajkumar, Adv. for CPCB Mr. B.V. Niren, Adv. for CGWA
17.	Original Application No. 325/2014	Krishan Kant Singh V/s M/s Wave Distillery & Breweries Ltd. (Distillery Unit) Vill- Ahmadpura, Ramghat Road Tehsil- Atrauli	Mr. Rahul Choudhary, Adv. for Applicant Mr. Ashok Bhasin, Sr. Adv. along with Mr. A.A. Aron, Adv. Mr. Pradeep Misra, Adv. for U.P. P.C.B Ms. Savitri Pandey, Adv. for State of U.P Mr. Rajkumar, Adv. for CPCB Mr. B.V. Niren, Adv. for CGWA
CASES OF COURT NO.2			
FOR ADMISSION			
18.	Original Application No. 140/2015.	Neeraj Khapra Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Neeraj Khapra, Adv. For the Applicant.
19.	Original Application No. 28/2015.	Pivotal infrastructure Pvt. Ltd. Vs. MoEF	Mr. A. R. Takkar, Adv. For the Applicant.
20.	Original Application No. 29/2015.	R.P.Estate Pvt. Ltd. Vs. MoEF	Mr. A. R. Takkar, Adv. For the Applicant.
FOR COMPLETION OF PLEADINGS			
21.	Appeal No.24/2015.	M/s Hotel Silver Leaf Vs. P.P.C.B. & Ors	Mr. A. R. Takkar, Adv. For the Appellant. Sh. Shubham Bhalla, Adv. For R-1 & 2.

FOR HEARING

22.	Original Application No. 117/2014	Shantanu Sharma Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi and Mr. Prakhar Chauman, Advs. For the Applicant. Mr. Vikas Malhotra and Mr. M. P. Sahay, Advs. For R-1. Mr. Rishabh Mehta with Mr. S. L. Gundli, Advs. For R-2. Mr. Vijay Chandra, Ms. Purva Chugh, Advs. For R-3. Mr. Ardhendumauli Kr. Prasad & Mr. K.S. Parihar, Advs. For R-4. Mr. Sanyam Saxena, Adv. For R-6. Mr. K.V. Jagdishvaran and Mrs. G. Indira Adv. For R-8 & 68. Mr. Rudreshwar Singh, Adv. For R-9 & 41. Mr. Shubham Bhalla, Adv. For R-11 & 69. Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57. Mr. Anil Grover AAG, for R-16 & 45. Mr. Jayesh Gaurav, Adv. For R-19. Mr. Mukesh Verma, Adv. For R-24. Mr. Sapam B. Meitei, Mr. Naresh Kumar Gaur & Mr. Z.H. Isaac Haiding, Advs. For R-26 & 53. Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Advs. For R-28. Mr. Abhimanyu Garg, Adv. For R-30 & 59. Mr. Aruna Mathur and Mr. Yusuf Khan, Adv. For R-32 & 62. Mr. M. Yogesh Kanna with Ms. J. Janani, Advs. For R-33 & 63. Mr. Anil Shrivastav, Adv. For R-39. Mr. Sibor Sankar Mishra, Adv. For R-58. Mr. Devraj Ashok for State of Karnataka & Karnataka Pollution Control Board.
23.	Original Application No. 17/2015 & M.A.No.54/2015.	Mohamd Asif Vs. State of U.P. & Ors.	Mr. Sanosh Chaurihaa Adv. for the Applicant. Ms. Savitri Pandey, Adv. For R-1, 3, 4 5. Mr. Pradeep Misra and Mr. Daleep Dhyani, Advs. For R-2.

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